CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 05.10.2016

MA No. 291/00370/2016 (OA No. 291/00185/2014)

Mr. Raj Kumar Sharma, proxy counsel for

Mr. Jetendra K. Saini, counsel for applicants.

Mr. T.P. Sharma, counsel for respondents.

The applicants have filed MA No. 291/00370/2016 praying for recalling the order dated 25th July, 2016 whereby the O.A. was dismissed in default for nonprosecution.

Issue notice to the respondents. Shri T.P. Sharma, Advocate, accepts the notices on behalf of the respondents.

In the interest of justice, the Misc. Application is allowed. The order dated 25^{th} July, 2016 is recalled and the O.A. is restored to its original number.

With the consent of the parties, the O.A. is taken up for consideration.

Counsel for the applicants submits that he may be permitted to withdraw the instant O.A. with a liberty to file a fresh O.A. on the same cause of action by challenging the subsequent orders.

Therefore, the instant O.A. is dismissed as withdrawn with the aforesaid liberty to the applicants.

ADMINISTRATIVE MEMBER

(MS. MEENAKSHI HOOJA) (SANJEEV KUMAR KAUSHIK) JUDICIAL MEMBER

<u>Kumawat</u>

řC.